

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. M V RAMESH

Petition(s) for Special Leave to Appeal (C) No(s). 24915/2016

BHARAT SANCHAR NIGAM LTD

Petitioner(s)

VERSUS

LARSEN AND TOUBRO LTD AND ORS

Respondent(s)

(with interim relief and office report)

Date : 28/11/2016 This petition was called on for hearing today.

For Petitioner(s) Mr. R.N. Pareek,Adv.
Mr Pavan Kumar,Adv.For Respondent(s) Mr. M.B. Elakumanan,Adv.
Mr. A.C. Mishra,Adv.
Ms. A.G. Nair,Adv.UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on respondent Nos. 2 to 4 but no one has entered appearance on their behalf.

Four weeks time, as last chance is given to the respondent No. 1 to file the counter affidavit. After expiry of four weeks, list the matter before the Hon'ble Court.

(M V RAMESH)
Registrar